

(b) the reasons for slow progress and when the work on the project is likely to be accelerated?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b). The information is being collected and will be laid on the Table of the Sabha as soon as possible.

केन्द्रीय लोक निर्माण विभाग में दैनिक मजूरी पर कर्मचारी

\* 836. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय लोक निर्माण विभाग के पूछताछ कार्यालयों में दैनिक मजूरी के आधार पर नियुक्ति हेतु उन्ही व्यक्तियों के बारे में विचार किया जाता है जो रोजगार कार्यालयों से भेजे जाते हैं ; और

(ख) यदि हां, तो इसके क्या कारण हैं कि स्थायी नियुक्तियां करते समय दैनिक आधार पर काम कर रहे इन व्यक्तियों के नामों पर विचार नहीं किया जाता जबकि अन्य मंत्रालयों में दैनिक मजूरी आधार पर काम करने वाले व्यक्तियों को तरजीह दी जाती है ?

निर्माण और आवास मंत्री (श्री पी. सी. सेठी) : (क) जी हां।

(ख) सीधी भर्ती कोटे के लिए सभी भर्तियां रोजगार कार्यालय द्वारा भेजे गए

उम्मीदवारों में से की जाती हैं। मस्टर रोल पर लगाए गए उसी वर्ग के छटनी किए गए और फालतू घोषित किए गए कर्मचारियों को नियुक्ति के लिए चयन के मामले में वरीयता दी जाती है लेकिन मस्टर रोल के कर्मचारियों को अवश्य ही रोजगार कार्यालय के जरिये आना चाहिए।

#### Pay Scales of Life Guards and Pickers at IITs

6586. SHRI THAZHAI M. KARUNANITHI: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the scale of Pay has been prescribed by the Government of India for the life guards of swimming pool and pickers of gymkhana of I.I.T., Kanpur and other places except Tamil Nadu;

(b) if so, the details of the pay scales prescribed;

(c) whether it is also a fact that the life guards and pickers of I.I.T. Madras, belong to Scheduled Castes and they face financial hardship without regular scale of pay; and

(d) if so, how many Scheduled Castes are employed as life guards and pickers and when they will be given regular service and regular scale of pay?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) No Sir.

(b) Question does not arise.

(c) and (d). Out of 9 Life Guards at IIT Madras, 2 belong to Scheduled Castes. Out of 16 Ground and Picker Boys 14 belong to Scheduled Castes. They are engaged by the Swimming club and students Gymkhana on daily wages basis and paid out of their collections. They are not employees of the Institute and

hence the question of giving them regular service and regular scale of pay, does not arise.

**Complaints of Corruption in Food for Work Programme in Rajasthan**

6587. SHRI CHATURBHUI: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether all the District Collectors in Rajasthan have received complaints of corruption in connection with Food for Work Programme;

(b) if so, the number of such complaints; and

(c) the action being taken by Government and reasons for delay in taking action thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) 1022.

(c) Of the total 1022 complaints, 168 have been found baseless on enquiry, 851 are under investigation and in 3 cases, 3 Sarpanches have been suspended after enquiry.

**Combining of Telephone Exchanges at Pravaranagar, Kolar and Belapur in Maharashtra**

6589. SHRI BALASAHEB VIKHE PATIL:

SHRI CHANDRABHAN  
ATHARE PATIL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a sanction to combine the telephone exchanges presently at Pravaranagar, Kolar and Belapur in Maharashtra for ensuring efficient performance because the area is dominated by industries, educational institutions, hospitals and progressive agriculturists; and

(b) when the proposed telephone exchanges are to be combined?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) and (b). The facility for providing group dialling between Shrirampur, Kolhar, Pravaranagar, and Belapur towns has been sanctioned. Equipment is under installation. It is hoped to commission the scheme during current financial year.

**Loss of Foodgrains**

6590. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) the total loss incurred by Government due to pilferage of foodgrains during transit, inadequate storage arrangements and by insects and rats during 1979; and

(b) what steps have been taken or are proposed to be taken by government to reduce this loss in future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) The net storage and transit (including voyage) shortage amounting to 3.05 lakh tonnes of foodgrains valued at Rs. 44.23 crores occurred during 1978-79 in the Food Corporation of India which is equivalent to 1.3 per cent of purchases and sales during that year.

(b) The Food Corporation of India has taken various steps from time to time to minimise the shortages. Some of the important steps taken are:

(1) The storage godowns are constructed on modern scientific lines.

(2) Transportation in open wagons is avoided to the extent possible especially during the monsoon period. When the open wagons are used, they are covered by tarpaulins and secured in position by ropes. They are examined enroute at important check points with re-